कुमारी शैलजाः पिछले सात सालों में ...(व्यवधान)... जवाहरलाल मिशन शुरू किया था। उसके तहत ...(व्यवधान)...

MR. CHAIRMAN: I would have disallow this. I am sorry. You have to answer the supplementary....(Interruptions)...

KUMARI SELJA: Sir, just one sentence. ... (Interruptions)...

MR. CHAIRMAN: No, no, please. There are other questions to be completed. Just answer the supplementary.

KUMARI SELJA: Sir, just one sentence. सर, अब तक हमने 15 लाख मकान एप्रवू किए हैं, जिनमें से पांच लाख मकान पूरे हो चुके हैं।...(व्यवधान)...

श्री अवतार सिंह करीमपुरी: कहां पूरे हो चुके हैं? ...(**व्यवधान**)...

कुमारी शैलजा: मैंने पूरे देश में बताए हैं।...(व्यवधान)...

श्री अवतार सिंह करीमपुरी: यह लैंड ...(व्यवधान)... मान्यवर, मेरा सवाल रेलवे और डिफेंस के बारे में है। ऑनरेबल मिनिस्टर साहब, रेलवे और डिफेंस की जमीन में जो झुग्गियां बनी हैं और आपने जो 15 लाख की संख्या दी है, उसमें आपने दो नाम बताए हैं कि हमने नेहरू जी और राजीव जी के नाम पर एक योजना शुरू की है, तो आप दो घरों के बारे में भी तो बताओ? ...(व्यवधान)...

MR. CHAIRMAN: You have answered the question. *Question No. 404. Hon. Member not present. Any supplementary?

महिलाओं को गैर-कानूनी रूप से दुबई भेजना

†*404.🕮 **रशीद मसूद**: क्या **गृह** मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि दिल्ली पुलिस ने फर्जी पासपोर्टों के माध्यम से युवितयों को दुबई भेजने वाले एक गिरोह का पर्दाफाश किया है; और
 - (ख) यदि हां, तो इस मामले में क्या कार्रवाई की गई है?

गृह मंत्रालय में राज्य मंत्री (श्री मुल्लापल्ली रामचन्द्रन): (क) और (ख) एक विवरण सदन के पटल पर रख गया है।

विवरण

(क) और (ख) दिल्ली पुलिस ने वर्ष 2009 और 2010 के दौरान जाली पासपोर्टों के आधार पर दुबई जा रहे 6 लोगों को गिरफ्तार किया है, ब्यौरा विवरण-। में दिया गया है (नीचे देखें)। तथापि, दिल्ली पुलिस को विगत दो वर्षों और चालू वर्ष अर्थात् 2009, 2010 और 2011 (30-11-2011 तक) के दौरान जाली पासपोर्टों के माध्यम से महिलाओं को दुबई भेजने के कार्य में संलिप्त किसी भी संगठित गिरोह का पता नहीं चला है।

[†]Original notice of the question was received in Hindi.

विवरण वर्ष 2009 और 2010 के दौरान दिक्की पुलिस द्वारा गिरफ्तार किए गए लोगों के ब्यौरे

	एफ.	दिनांक	धारा	अभियुक्त का नाम	राष्ट्रीयता	मामले की	पुलिस स्टेशन			
क्र. सं.	•	१५११क	वारा	जानचुक्त का नान	राष्ट्रायता	मामल का स्थिति	पुलिस स्टशन			
ч.	आई.					स्थित				
	आर. सं.									
(क) वर्ष 2009										
1.	40/09	23.01.09	420/468/471/	काजल यादव	नेपाल	विचारण	आईजीआई			
			१२०बी आईपीसी			लम्बित	हवाई अड्डा			
2.	134/09	27.03.09	420/468/471/	श्रीमती लीला	नेपाल	दोषसिद्ध	आईजीआई			
			120बी आईपीसी	माया गुरुंग			हवाई अड्डा			
2	440/00	00.00.00	400/4/0/474/		नेपाल	विचारण	- आईजीआई			
3.	442/09	23.09.09	420/468/471/	सुश्री बीनू गुरंग	नपाल	विचारण लम्बित				
			१२०बी आईपीसी			लाम्बत	हवाई अड्डा			
4.	505/09	05.11.09	420/468/471	चेव्वाकुले वेंकट	आंध्र प्रदेश	विचारण	आईजीआई			
			आईपीसी और	लक्ष्मी	(भारत)	लम्बित	हवाई अड्डा			
			१२ पीपी एक्ट							
(ख) वर्ष 2010										
1.	125/10	10.03.10	420/468/471	आशा ज्योति	आंध्र प्रदेश	दोषसिद्ध	आईजीआई			
			आईपीसी		(भारत)		हवाई अड्डा			
			,	0 0 0	, ,		_			
2.	126/10	10.03.10	420/468/471	श्रीमती पदुमागड़ी	आंध्र प्रदेश	विचारण	आईजीआई			
			आईपीसी	लम्बित	(भारत)	लम्बित	हवाई अड्डा			

Trafficking of women to Dubai

- (a) whether it is a fact that Delhi Police have unearthed a racket under which young women are being sent to Dubai through fake passports; and
 - (b) if so, the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) A Statement is laid on the Table of the House.

 $[\]dagger^{\mbox{*}404}.$ SHRI RASHEED MASOOD: Will the Minister of HOME AFFAIRS be pleased to state:

[†]Original notice of the question was received in Hindi.

Statement

(a) to (b) Delhi Police have apprehended 6 persons going to Dubai on fake passports during the years 2009 and 2010. Details given in the Statement-I (See below). However, Delhi Police have not come across any organised racket involved in sending women to Dubai through fake passports during the last two years and the current year i.e. 2009, 2010 and 2011 (upto 30.11.2011).

Statement-I

Details of persons apprehended by Delhi Police during 2009 and 2010

SI.	FIR	Date	U/S	Name of	Nationality	Status of	PS					
No.	No.			Accused		Case						
A.	A. Year 2009											
1.	40/09	23.01.09	420/468/471/ 120B IPC	Kajal Yadav	Nepal	Pending Trial	IGI Air - port					
2.	134/09	27.03.09	420/468/471/ 120B IPC	Smt. Leela Maya Gurung	Nepal	Convicted	IGI Airport					
3.	442/09	23.09.09	420/468/471/ 120B IPC	Miss. Binu Gurang	Nepal	Pending Trial	IGI Air - port					
4.	505/09	05.11.09	420/468/471 IPC & 12 PP Act	Chewakule Venkata Lakshmi	Andhra Pradesh (India)	Pending Trial	IGI Air - port					
B. Year 2010												
1.	125/10	10.03.10	420/468/471 IPG	Asha Jyoti	Andhra Pradesh (India)	Convicted	IGI Air port					
2.	126/10	10.03.10	420/468/471 JPG	Smt. Padumagadi	Andhra Pradesh (India)	Pending Trial	IGI Air port					

DR. E.M. SUDARSANA NATCHIAPPAN: Sir, I would like to know whether the Government is having knowledge that most of the human trafficking takes place on fake passports and whether the Government has initiated any investigation in this regard to prevent such cases and to rehabilitate the girls who have already been taken, through the Dubai route, to various countries.

SHRI P. CHIDAMBARAM: Sir, ...(Interruptions)... Cases have been filed. ...(Interruptions)...

MR. CHAIRMAN: Please don't do this. ... (Interruptions)...

SHRI P. CHIDAMBARAM: They must also book these cases under the Immoral Traffic (Prevention) Act as well as under the relevant Section of the IPC...(Interruptions)... so that prosecutions can begin....(Interruptions)...

MR. CHAIRMAN: Now, the second supplementary, please ...(Interruptions)... Mr. Seelam, do you have supplementary? ...(Interruptions)...

SHRI JESUDASU SEELAM: Sir, it is our right to put our supplementaries. ... (Interruptions)...

SHRI V. HANUMANTHA RAO: Sir, why are they interrupting like this? ...(Interruptions)...

SHRI JESUDASU SEELAM: Sir, I would like to know from the hon. Minister....(Interruptions)... We want to tell the Opposition to allow the Question Hour ...(Interruptions)... This is not proper ...(Interruptions)... Sir, I want to know from the hon. Minister one thing ...(Interruptions)... What concrete measures have been taken administratively? ...(Interruptions)... Sir, I would like to know the number of cases which have been detected ...(Interruptions)... The number of people who have been convicted. ...(Interruptions)... Sir, I want to know from the hon. Minister what concrete measures have been taken ...(Interruptions)... Sir, we would request the Members from the Opposition to go back to their seats ...(Interruptions)...

SHRI P. CHIDAMBARAM: Sir, in 2003, out of 356 cases which were booked, in 83 cases, convictions were detained ...(Interruptions)... In 2010, out of 158 cases, in 47 cases, people were convicted ...(Interruptions)... In 2011, out of 215 cases reported, in 15 cases, convictions were obtained ...(Interruptions)... I agree with the hon. Member that the victims were mostly ...(Interruptions)... All these cases must be booked under the Immoral Traffic (Prevention) Act as well as under the relevant provisions of the IPC ...(Interruptions)... Only then convictions will be followed by strong punishment ...(Interruptions)...

MR. CHAIRMAN: Mr. Shivanand Tiwari, do you have a supplementary? ... (Interruptions)...

श्री शिवानन्द तिवारी: सर, मैं क्या पूछूं? ...(व्यवधान)... इतने शोर में मैं प्रश्न नहीं पूछ सकता। ...(व्यवधान)...

MR. CHAIRMAN: So, I take it that there is no more supplementary on this question. Question No. 405. ...(Interruptions)... Please, go back to your places. ...(Interruptions)... Please, go back to your places. ...(Interruptions)...

The House is adjourned till 12:00 hrs.

The House then adjourned at forty-six minutes past eleven of the clock.

WRITTEN ANSWERS TO STARRED QUESTIONS

Internal Audit of Defence Land by CDA

- *405. SHRI RAM KRIPAL YADAV: Will the Minister of DEFENCE be pleased to state:
- (a) whether regular internal land audit is being conducted by the Controller of Defence Accounts (CDA) of defence lands all over the country;
 - (b) if so, whether this process would be completed in the current financial year;
 - (c) whether any irregularities were found in internal land audit report submitted by CDA; and
 - (d) if so, the details thereof and the action taken in those cases so far?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (d) Ministry of Defence issued directions to Controller General of Defence Accounts (CGDA) to carry out a special performance audit study of the land acquisition cases for the three Services being dealt by DGDE. In their report submitted to the Ministry, CGDA made a number of recommendations including for internal audit to review utilization of temporarily surplus land. Accordingly land audit has been resumed and is being conducted by Directorate General of Defence Estates (DGDE), which among other objectives covers efficient usage of defence land also. Initially, orders for conduct of land-audit have been issued in respect of 6 (six) Defence Estates Office (DEO) Circles in Southern Command i.e. Chennai,